

**OFFICE OF THE  
DISTRICT & SESSIONS JUDGE,**

..... TRIPURA : .....

**(Head of the .....Tripura District Unit)**

No. ....

July ....., 201..

**Sub:** Monthly reports about the (i) Number of UTPs in the District together with (ii) Period of their detention and (iii) Status of Trial–re.

**Ref:** No. F.40 (25)(a)-HCT/STT-M/2013/ ....., dated ..... on the above subject.

**DISTRICT-WISE CONSOLIDATED REPORTS FOR THE MONTH OF ....., 201...**

<b>Sl. No.</b>	<b>Name of Jail (s) in the District</b>	<b>Special Court(s) in Jail (s) held on</b>	<b>No. of cases reviewed</b>	<b>No. of UTPs</b>	<b>Period of detention (individually)</b>	<b>No. of UTPs released on PR Bonds etc.</b>	<b>Status of Trial</b>	<b>Steps taken, if any, for holding regular Special Courts in Jail (s)</b>
<b>01</b>	<b>02</b>	<b>03</b>	<b>04</b>	<b>05</b>	<b>06</b>	<b>07</b>	<b>08</b>	<b>09</b>
01								
02								
03								
04								
05								

**(Signature of the Head of the ..... District Unit)**